

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1181  
ANSWERED ON:30.11.2012  
GUIDELINES TO NCPCR  
Rao Shri Sambasiva Rayapati

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued guidelines for child welfare to National Commission for Protection of Child Rights (NCPCR);
- (b) if so, the details thereof;
- (c) whether the NCPCR is probing alleged suicide by students including girls in schools and colleges in the country;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): The Commissions for Protection of Child Rights Act, 2005 lays down the manner of functioning of the National Commission for Protection of Child Rights (NCPCR).
- (c) & (d): NCPCR has dealt with 36 complaints regarding alleged suicide of students in schools/colleges. The state-wise figures are provided at Annex.
- (e): Does not arise.